

COURT - II

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 46 of 2011

Dated: 5<sup>th</sup> July, 2011

Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member

Punjab State Power Corporation Ltd. ... Appellant (s)

Versus

Punjab State Electricity Regulatory  
Commission ... Respondent (s)

Counsel for the Appellant(s): Mr. Anand K Ganesan  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Samir Malik for R-2  
Mr. Buddy A Ranganadhan for R-1

ORDER

Learned Counsel for the State Commission undertakes to  
file reply by 20.07.2011.

Post the matter for hearing on **25.07.2011.**

(Justice P.S. Datta)  
Judicial Member

(Rakesh Nath)  
Technical Member

PK